

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1021/2020

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Fareed Ahmed, Age 28 years, S/o Lal Din, R/o Shamthi, Tehsil and District Doda..

.....Applicant

(Advocate:- Mr. Arshad Pervaiz Malik-Not Present)

Versus

1. The State of Jammu and Kashmir through its Commissioner/Secretary Education Department, Govt. of Jammu & Kashmir Civil Secretariat, Srinagar/Jammu.
2. The Director, School Education, Jammu.
3. The Chief Education Officer, Doda.
4. The Principal Govt. Higher Secondary School, Topneel, District Doda.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last dates also i.e., 14.09.2020 and 12.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed for appearance of applicant today i.e., 03.03.2021. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**